## Government of India Ministry of Finance (Department of Revenue)

## Notification No. 48 / 2013-Customs (N.T.)

New Delhi, dated the 25th April, 2013

S.O. (E). - In exercise of the powers conferred by sub-section (1) of section 4 and sub-section (1) of section 5 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Additional/Joint Commissioner of Customs Preventive), Mumbai to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on-

## **TABLE**

S. No.	SCN File No.	Date of SCN	Issuing Authority
1.	DRI/MZU/E/1/2009/Pt.04/1138 to 1145	01.02.2011	Additional Director, DRI/MZU, Mumbai
2.	DRI/MZU/E/1/2009/Pt.03/1426 to 1433	11.02.2011	Additional Director, DRI/MZU, Mumbai
3.	DRI/MZU/E/1/2009/Pt.72/1691 to 1697	28.02.2011	Additional Director, DRI/MZU, Mumbai
4.	DRI/MZU/E/1/2009/Pt.88/2805 to 2815	15.03.2011	Additional Director, DRI/MZU, Mumbai
5.	DRI/MZU/E/1 /2009/Pt.93/2748 to 2755	25.03.2011	Additional Director, DRI/MZU, Mumbai
6.	DRI/MZU/E/1 /2009/Pt.94/2756 to 2763	25.03.2011	Additional Director, DRI/MZU, Mumbai
7.	DRI/MZU/E/1/2009/Pt.77/5568 to 5574	01.04.2011	Additional Director, DRI/MZU, Mumbai
8.	DRI/MZU/E/1/2009/Pt.02/5124 to 5130	05.04.2011	Additional Director, DRI/MZU, Mumbai
9.	DRI/MZU/E/1/2009/Pt.92/5146 to 5152	05.04.2011	Additional Director, DRI/MZU, Mumbai
10.	DRI/MZU/E/1/2009/Pt06/5139 to 5145	05.042011	Additional Director, DRI/MZU, Mumbai
11.	DRI/MZU/E/1/2009/Pt.12/5632 to 5639	05.042011	Additional Director, DRI/MZU, Mumbai
12.	DRI/MZU/E/1/2009/Pt.50/5576 to 5580	05.042011	Additional Director, DRI/MZU, Mumbai
13.	DRI/MZU/E/1/2009/Pt.83/5131 to 5138	05.042011	Additional Director, DRI/MZU, Mumbai
14.	DRI/MZU/E/1/2009/Pt.85/5588 to 5594	05.042011	Additional Director, DRI/MZU, Mumbai
15.	DRI/MZU/E/1/2009/Pt.15/5602 to 5608	08.04.2011	Additional Director, DRI/MZU, Mumbai
16.	DRI/MZU/E/1/2009/Pt.79/6270 to 6285	08.04.2011	Additional Director, DRI/MZU, Mumbai

17.	DRI/MZU/E/1/2009/Pt.80/5561 to 5567	08.04.2011	Additional Director, DRI/MZU, Mumbai	
18.	DRI/MZU/E/1/2009/Pt.122/7284	08.04.2011	Additional Director, DRI/MZU, Mumbai	
19.	DRI/MZU/E/1/2009/Pt.76/5581 to 5587	13.04.2011	Additional Director, DRI/MZU, Mumbai	
20.	DRI/MZU/E/1/2009/Pt.14/5625 to 31	15.06.2011	Additional Director, DRI/MZU, Mumbai	
21.	DRI/MZU/E/1/2009/Pt.59/5609 to 5616	15.06.2011	Additional Director, DRI/MZU, Mumbai	
22.	DRI/MZU/E/1/2009/Pt.75/5617 to 23	15.06.2011	Additional Director, DRI/MZU, Mumbai	
23.	DRI/MZU/E/1/2009/Pt.87/5595 to 5601	15.06.2011	Additional Director, DRI/MZU, Mumbai	
24.	DRI/MZU/E/1/2009/Pt.86/8821 to 8827	08.08.2011	Additional Director, DRI/MZU, Mumbai	
25.	DRI/MZU/E/1/2009/Pt.101/9029	08.08.2011	Additional Director, DRI/MZU, Mumbai	
26.	DRI/MZU/E/1/2009/Pt.78/8106 to 8112	12.08.2011	Additional Director, DRI/MZU, Mumbai	
27.	DRI/MZU/E/1/2009/Pt.89/8120 to 8126	12.08.2011	Additional Director, DRI/MZU, Mumbai	
28.	DRI/MZU/E/1/2009/Pt.105//9079 to 9084	22.09.2011	Additional Director, DRI/MZU, Mumbai	
29.	DRI/MZU/E/1/2009/Pt.106/436 to 442	06.01.2012	Additional Director, DRI/MZU, Mumbai	
30.	DRI/MZU/E/1/2009/Pt.115/429 to 435	06.01.2012	Additional Director, DRI/MZU, Mumbai	
31.	DRI/MZU/E/1/2009/Pt.97/1317 to1321	07.02.2012	Additional Director, DRI/MZU, Mumbai	
32.	DRI/MZU/E/1/2009/Pt.84/8124 to 8131	11.4.2012	Additional Director, DRI/MZU, Mumbai	
33.	DRI/MZU/E/1/2009/Pt.109/8789 to 8795	17.04.2012	Additional Director, DRI/MZU, Mumbai	
34.	DRI/MZU/E/1/2009/Pt.114/8132 to 8139	18.04.2012	Additional Director, DRI/MZU, Mumbai	
35.	DRI/MZU/E/1/2009/Pt96.	24.4.2012	Additional Director, DRI/MZU, Mumbai	
36.	DRI/MZU/E/1/2009/Pt.119	30.05.2012	Additional Director, DRI/MZU, Mumbai	
37.	DRI/MZU/E/1/2008/Pt.99	04.06.2012	Additional Director, DRI/MZU, Mumbai	
38.	DRI/MZU/E/1/2009/Pt.104/612 to 618	04.12.2012	Additional Director, DRI/MZU, Mumbai	
39.	DRI/MZU/E/1/2009/Pt.108/2657 to 2663	09.12.2012	Additional Director, DRI/MZU, Mumbai	

[F.No.437/69/2010-Cus-IV]

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